

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/830(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	MANOJ KUMAR GUPTA & ANR. VS SHAKTI BUILD-DEV PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel/Authorised Representative appeared physically/through video conference:

For R-2 & R-3 : Ms. Neelina Chatterjee, Adv.
Mr. Suvodeep Chakraborty, Adv.

ORDER

1. None for the petitioners present. Ld. Counsel for R-2 and R-3 present.
2. On the last date also there was no appearance on behalf of the petitioner.
3. Post this matter on **19/01/2023**. If no one is present on the next date appropriate order will be passed.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)